

Central Administrative Tribunal  
Principal Bench, New Delhi

(7)

O.A.No.1248/95  
M.A.No.1996/95

New Delhi this the 11th Day of January, 1995.

Hon'ble Mr. Justice A.K. Chatterjee, V.C.(J)  
Hon'ble Mr. B.K. Singh, Member(A)

1. Mrs. Prabha Gupta,  
W/o Sh. S.K. Gupta,  
R/o C-18, Takshila Apartments,  
57, I.P. Extension,  
Patparganj G.H. Societies,  
New Delhi-110092.
2. Sh. D.K. Sharma,  
S/o late Sh. Himat Rai,  
R/o C4G/27-B, Janakpuri,  
New Delhi-110058.
3. Sh. B.B. Raval,  
S/o Sh. D.R. Rawal,  
R/o 8-C, Ber Sarai, D.D.A.Flats,  
New Delhi-110016.
4. Sh. S.P. Dawar,  
S/o late Sh. Hans Raj Dawar,  
R/o 424/7, U.E. Gurgaon-122 001.
5. Sh. Malkhan Singh,  
S/o late Sh. Bhagwan Singh,  
R/o Vill.&P.O. Basi,  
Distt. Meerut(UP).
6. Sh. Satwant Singh,  
S/o Sh. Pritam Singh,  
R/o JG-1/13-B, Vikaspuri,  
New Delhi-110018.
7. Sh. Brij Mohan Sharma,  
S/o Sh. Shonath Sharma,  
R/o B-43, Ganga Vihar,  
New Delhi-110094.
8. Sh. Tarsem Chand Sharma,  
S/o Sh. M.L. Sharma,  
R/o D-192, J&K Block,  
Dilshad Garden,  
Delhi-110095.
9. Sh. Onkar Singh,  
S/o Sh. S. Jagjeet Singh,  
R/o 107/1, East Azad Nagar,  
Delhi-110051.
10. Sh. Dal Chhada Verma,  
S/o Sh. Ram Bharosey Lal Verma,  
R/o R-11/65, Raj Nagar,  
Ghaziabad(UP).

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11. Sh. Ram Pal Singh,  
S/o Sh. Prem Raj,  
R/o 44/3, Karawal Nagar,  
Delhi-110094.
12. Sh. B.D. Khurana,  
S/o Sh. M.D. Khrana,  
R/o S-I/81, Mahavir Nagar,  
New Delhi-110018.
13. Sh. Narinder Pal Singh,  
S/o Sh. Raghbir Singh,  
R/o 3/27, West Patel Nagar,  
New Delhi-11008.
14. Sh. Firey Ram,  
S/o Sh. Dungar Singh,  
R/o Vill.&P.O. Gotra,  
Distt. Meerut(UP)-201 101.
15. Sh. B.M. Bansal,  
S/o late Sh. R.P. Bansal,  
R/o E-3/7, Krishna Nagar,  
Delhi-110 051.

(through Sh. D.S. Choudhary, advocate)

## versus

1. Union of India,  
through the Secretary-cum-Chairman,  
Telecommunications Commission,  
Department of Telecommunications,  
Sanchar Bhawan, 20, Ashoka Road,  
New Delhi-110 001.
2. Mahanagar Telephone Nigam Ltd.,  
through its Chairman-cum-Managing Director,  
13th Floor, Jeewan Bharti Bldg.,  
Commaught Place, New Delhi-110 001.
3. Sh. Harish Chandra,  
Asstt. General Manager(Admn.),  
Mahanagar Telephone Nigam Ltd.,  
Khurshid Lal Bhawan,  
New Delhi-110 050. Respondents

(through Sh. V.K. Rao, advocate)

### ORDER (ORAL)

delivered by Hon'ble Mr. Justice A.K.Chatterjee, V.C. (R.)

It appears on perusal of the application, reply & rejoinder and <sup>the</sup> ~~after~~ hearing the learned counsel for the parties that this Tribunal has no jurisdiction to take up this matter as the reliefs prayed for are

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against Respondents No.2 & 3 who are not within the jurisdiction of the Tribunal. In such circumstances, the application is dismissed.

B  
(B.K. Singh)

Member(A)

A.C.  
(A.K. Chatterjee)

Vice-Chairman(J)

/vv/-